

I urge upon the Central government to include medical services under clause 2(o) of the said Act to protect the interests of doctors.

(v) Need to Include Punpun-Dardha Irrigation Project, Bihar in the Eighth Plan

[Translation]

SHRI NITISH KUMAR (Barh): Mr. Deputy Speaker Sir, the Central Government has been making declaration to launch a Special Region Development Programme for the rapid development of the terrorism affected areas. But it is an irony that the Central Government has not included Punpun-Dardha Irrigation Project, which is beneficial to the terrorism affected areas of Central Bihar in the annual plan of 1992-93 despite the requests made by the Bihar Government.

Pun pun-Dardha scheme is the most useful project for irrigation and flood control. Every year heavy damage to crops, roads and of other properties is caused in Central Bihar by floods in Punpun and Dardha rivers. Besides it, enormous water goes waste. With the implementation of Punpun-Dardha Irrigation Project the flood problem will be solved and there will be adequate provision of irrigation in the large areas of Central Bihar.

Therefore, I urge upon the Central government to include Punpun-Dardha Irrigation Project in the Eighth Plan in the interest of the people.

(vi) Need to drop the proposal of sale of vacant lands belonging to Defence

SHRI MORESHWAR SAVE (Aurangabad): Mr. Deputy Speaker, Sir, through this House I would like to draw the attention of Ministry of Defence towards the proposal of sale of vacant lands belonging to defence establishment. As per reports in some news papers the Ministry of Defence is understood to be working on a scheme of

collecting additional amount by selling the vacant land of the defence department. at present the Ministry of Defence has 21 lakh acre land, of which 10% is proposed to be sold at market rate. This land will be sold to the builders and co-operative Housing Societies in the big cities. There is a proposal to sell 300 acres of land at Hapur and Kanpur being used for military camps.

Sir, after a lot of consideration extra land has been given to Defence and Railway departments. These lands are used for the future schemes. Now such lands are being sold in the name of developing new technique by declaring them vacant. As serious danger will also arise to our security system with the sale of these lands. Secrecy of defence institutions will be at stake by constructing residential houses in the military areas and there will be a possibility of increasing foreign interference.

Therefore, I urge upon the Ministry of Defence that this scheme should be given up.

(vii) Need to clear the ash of Thermal Power Plant Farakka accumulated in cornfields along Kangloli river bed in Murshidabad district, West Bengal.

[English]

SHRI ZAINAL ABEDIN (Jangipur): The ash of the Thermal Power Plant at Farakka in Murshidabad District, West Bengal deposited earlier in the Kangloli river bed escaped during the floods in October last year. While being carried by flood water it accumulated over the corn fields measuring about five thousand acres of land at a stretch of ten kilometers along the said river. This ash has, in fact, resulted in the formation of a two to three feet thick layer on the surface of the land. In this situation if one is to continue cultivation in those pieces of land the ash has to be removed. But the removal of the ash is too expensive to be borne by the poor farmers. It will cost about five thousand